

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 5th day of November, 2003.

QUORUM : HON. MRS. MEERA CHHIBBER, J.M.

OA No. 630 of 2002

Jagdhar Prasad, aged about 51 years, son of Sri Parsadow
R/O Swaraj Colony, District Banda, at present working as
A.P.M. in the office of Superintendent of Post Office, Banda.
.....

.....Applicant.

Counsel for applicant : Sri R.K. Pandey.

Versus

1. Union of India through Ministry of Communication, Department of Post, New Delhi.

2. Superintendent of Post Offices, Banda.

3. Director, Postal Services, Kanpur Division, Kanpur.

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.....Respondents.

Counsel for respondents : Sri R.C. Joshi.

ORDER (ORAL)

BY HON. MRS. MEERA CHHIBBER, J.M.

By this O.A., applicant had challenged the order dated 18.4.02 whereby he was transferred from Banda to SPM Ragaul. Today when the matter came up, counsel for applicant submitted that this O.A. has become infructuous as the applicant had already been relieved prior to the interim order passed by this Tribunal and he has already joined at Ragaul (SPM).

2. In view of the ~~statement~~ ^{Statement} made by the applicant's counsel, this O.A. is dismissed as having become infructuous
No order as to costs.


J.M.

Asthana/